

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 214
75/241-242/ND/2019
CA-461/2021

IN THE MATTER OF:

Sh. Amanpreet Singh BAWA

...

Applicant/Petitioner

Versus

M/s. Satkar Logistics Pvt. Ltd. & Anr.

...

Respondent

Under Section: 241-242

Order delivered on 14.03.2023

CORAM:

**SHRI. ASHOK KUMAR BHARDWAJ,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

For the Applicant : Adv. Ashim Vachher, Adv. Vaibhav Dabas

For the Respondent : Advocate ANEESHA proxy counsel for Respondent
No. 2 i.e., Harmandeep Singh Khurana

ORDER

Due to paucity of time, the matter is re-notified to 15.05.2023.



COURT OFFICER